

शिक्षामंत्रालय में उपसत्री (श्री भक्त  
दर्शन) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

(ग) इस प्रयोजन के लिये नियुक्त  
समिति ने अभी अपना विचार विमर्श पूरा  
नहीं किया है ।

#### Searches of Film Studios

\*192. **Shri Hari Vishnu Kamath:**  
Will the Minister of **Home Affairs** be  
pleased to refer to the reply given to  
Starred Question No. 70 on the 20th  
November, 1963 and state:

(a) whether the investigation that  
was ordered in the wake of the raid  
and search of certain film studios in  
Bombay has since been completed; and

(b) if so, the outcome thereof?

**The Minister of Home Affairs (Shri  
Nanda):** (a) and (b). Investigations  
in Bombay involving searches of cer-  
tain film studios and residences of  
film artists have been completed and  
nothing incriminating has been found  
against any of them, including Shri  
Mahboob Khan, Shri Nasir Khan and  
Shri Ayaz S. Peerbhoy.

#### India-Kuwait Cooperation

\*193 { **Shri P. R. Chakraverti:**  
**Shri P. C. Borooah:**  
**Shri Dinen Bhattacharya:**  
**Dr. U. Misra:**  
**Dr. Ranen Sen:**  
**Shri D. D. Mantri:**  
**Shri Subodh Hansda:**  
**Shri K. C. Pant:**

Will the Minister of **Petroleum and  
Chemicals** be pleased to state:

(a) whether in January, 1964 a  
Kuwait delegation had talks in Delhi  
with Mr. P. R. Nayak—Chairman of  
the Oil and Natural Gas Commission  
on the avenues of promoting coopera-

tion between the two countries in  
various sectors of oil industry;

(b) whether a techno-economic ex-  
pert had been asked to be flown from  
Kuwait to New Delhi;

(c) whether the question of the  
establishment of a refinery in Madras  
with Kuwait help was discussed; and

(d) the decision arrived at?

**The Minister of Petroleum and  
Chemicals (Shri Humayun Kabir):**  
(a) to (d). Various aspects of col-  
laboration in the oil industry were  
discussed and discussions will be con-  
tinued.

#### Separation of Executive from Judiciary

\*194. { **Shri S. M. Banerjee:**  
**Shri Hem Raj:**  
**Shri Vishwa Nath-Pandey:**

Will the Minister of **Home Affairs**  
be pleased to state:

(a) whether separation of Executive  
from Judiciary has been done by all  
the States; and

(b) if not, the States which have  
not yet implemented it?

**The Minister of State in the Minis-  
try of Home Affairs (Shri Hajarnavis):**  
(a) Not yet, Sir.

(b) Assam, West Bengal and Naga-  
land and, to some extent, Andhra  
Pradesh, Bihar, Madhya Pradesh,  
Orissa, Punjab, Rajasthan and Uttar  
Pradesh.

#### Cochin Refinery

\*195. { **Shri Indrajit Gupta:**  
**Shri Tridib Kumar**  
**Chaudhury:**  
**Shrimati Jyotsna Chanda:**

Will the Minister of **Petroleum and  
Chemicals** be pleased to state:

(a) whether the Cochin Refineries Ltd. has been permitted to issue shares for public subscription;

(b) if so, the total number and value of such shares; and

(c) the considerations promoting such a move for the first time in the public sector?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):**

(a) Yes, Sir.

(b) 58,000 shares of the value of Rs. 100/- each.

(c) To provide an opportunity to the Indian public to invest in the refinery project.

**सरकारी अधिकारियों के निवास स्थानों की तलाशी**

\*१९६ { श्री राम सेवक यादव ।  
श्री बागड़ी :  
श्री प्रकाशबीर शास्त्री :  
श्री महेश्वर नायक :  
श्री मोहन स्वरूप :  
श्री स० मो० बनर्जी :  
श्रीमती विमला बेबी :  
श्री रा० बरुआ :  
श्री हेम बरुआ :  
श्री योगेन्द्र झा :  
श्री द्वारका दास मंत्री :  
श्री पु० र० पटेल :  
श्री कृष्णपाल सिंह :  
श्री इन्द्रजीत गुप्त :  
श्री ओंकार लाल बेरवा :  
श्रीमती सावित्री निगम :  
श्री प्र० रं० चक्रवर्ती :  
श्री रामहरक्ष यादव :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जयवरी,

१९६४ में केन्द्रीय सरकार के तीन उच्च अधिकारियों के निवास स्थानों की तलाशी पुलिस द्वारा ली गई थी ;

(ख) यदि हाँ, तो ये अधिकारी किन विभागों के हैं तथा क्या वहाँ कुछ ऐसी वस्तुएँ मिली हैं जो कलकत्ते की एक फर्म से उपह र १ रूप में प्राप्त हुई बताई जाती हैं ; और

(ग) क्या उन अधिकारियों को गिरफ्तार कर लिया गया है ?

**गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री हजरतबीस) :** (क) श्री (ख) इलैक्ट्रीकल मशींस कारपोरेशन लिमिटेड, कलकत्ता के विरुद्ध मामले की जांच के दौरान बरामद किये गये कुछ कागजात से मालूम हुए तथ्यों के आधारे पर तकनीकी विकास निदेशालय के एक सहायक विकास अधिकारी, उद्योग मंत्रालय के एक विभाग अधिकारी तथा रेलवे बोर्ड के एक असिस्टेंट के विरुद्ध मुकदमे दर्ज किये गये थे, तथा इन मुकदमों की जांच के दौरान इन के घरों की तलाशी ली गई थी । दो अधिकारियों के मकानों से कुछ ऐसी चीजें बरामद हुईं, जो कि फर्म १ कागजात में उन्हे दी हुई दिखाई गई हैं । जिन चीजों का वर्णन उन कागजात में सहायक विकास अधिकारी को देने का था, वे बरामद नहीं हुई ।

(ग) जी नहीं ।

**Annuities for University Teachers**

\*197 { Shri A. V. Raghavan:  
Shri Kappen:  
Shri Sidheshwar Prasad:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 619 on the 11th September 1963 and state:

(a) whether the scheme to provide annuities or insurance for university and college teachers has since been finalised;

(b) if so, the broad features of the scheme; and